THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, 15th May, 2025

No. HCM II/242/2016/Estt/57: In pursuance of the Full Court Resolution dated 04.04.2025, the following Grade-I Judicial Officers of the Meghalaya Higher Judicial Service are hereby appointed to the Selection Grade of the Meghalaya Higher Judicial Service with effect from 1st June,2025:-

- 1. Smti Cordelia Dkhar, MHJS
- 2. Shri Balaram Joshi, MHJS
- 3. Smti Barisuk Khriam, MHJS
- 4. Smti Dashalene R Kharbteng, MHJS
- 5. Shri Marba Skhemlon, MHJS
- 6. Smti Kerpa Meida L Nongbri, MHJS

The pay scale of the above Judicial officers is fixed at Level J-6 as per Table 1 of the Office Memorandum No.LJ(A)50/2002/Pt.V/94 dated 26.08.2022 issued by the Government of Meghalaya, Law Department.

The above Judicial Officers shall continue in their present posting.

REGISTRAR GENERAL

Memo No. HCM.II/242/2016-Estt/57-A

Dated 15th May,2025

Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favor of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for favor of kind information of His Lordship.

- 3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee, Addl. Judge, High Court of Meghalaya for favor of kind information of His Lordship.
- 5. The Member Secretary, Meghalaya State Legal Services Authority for kind information.
- 6. The Director, Meghalaya State Judicial Academy, for kind information.
- 7. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department for favour of kind information and necessary action.
- 8. All District & Session Judges, Meghalaya.
- 9. All concerned Judicial Officers for favour of kind information and necessary action.
- 10. The Registrar (Admin), High Court of Meghalaya for kind information.
- 11. The Registrar (Judicial Service), for favour of kind information and necessary action.
- 12. The Accountant General (A&E), Meghalaya, Shillong for information and necessary action.
- 13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 14. The Treasury Officer Mawkyrwat/Williamnagar/Resubelpara/Khliehriat/Shillong/ Nongstoin for information and necessary action.
- 15. The System Analyst, High Court of Meghalaya for uploading the notification in the official website.
- 16. Office copy.

GENERAL